

| Sl. No. | Name of School | State |
|---------|---------------------------------|-------------------|
| 8. | Sainik School, Kunjpura | Haryana |
| 9. | Sainik School, Rewari | Haryana |
| 10. | Sainik School, Sujampur Tira | Himachal Pradesh |
| 11. | Sainik School, Nagrota | Jammu and Kashmir |
| 12. | Sainik School, Tilaiya | Jharkhand |
| 13. | Sainik School, Bijapur | Karnataka |
| 14. | Sainik School, Kodagu | Karnataka |
| 15. | Sainik School, Kazhakootam | Kerala |
| 16. | Sainik School, Rewa | Madhya Pradesh |
| 17. | Sainik School, Satara | Maharashtra |
| 18. | Sainik School, Imphal | Manipur |
| 19. | Sainik School, Punglwa | Nagaland |
| 20. | Sainik School, Bhubaneswar | Odisha |
| 21. | Sainik School, Kapurthala | Punjab |
| 22. | Sainik School, Chittorgarh | Rajasthan |
| 23. | Sainik School, Amaravathi Nagar | Tamil Nadu |
| 24. | Sainik School, Ghorakhal | Uttarakhand |
| 25. | Sainik School, Purulia | West Bengal |

Requirement for aircraft carriers

959. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that India lags behind China in respect of aircraft carriers;
- (b) if so, the manner in which Government plans to address the deficit;
- (c) whether Government has short-listed any technologies;

(d) if so, the details thereof; and

(e) how does Government plan to meet the requirement in the short run since it takes at least a decade to build an aircraft carrier?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) No, Sir.

(b) to (e) Indian Navy has two operational aircraft carriers *viz.*, INS Viraat and INS Vikramaditya. An Indigenous Aircraft Carrier (IAC-I) is already under construction at Kochi.

Further, Government endeavors to have the latest technologies for all assets planned for induction in Indian Navy.

Test firing of cruise missile by Pakistan

960. SHRI RAJKUMAR DHOOT: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is aware that recently Pakistan successfully test fired new Stealth cruise missile;

(b) if so, the details thereof; and

(c) the details of preparatory and other measures Government proposes to take in this regard?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) In terms of provisions of Article 5 and 6 of the Agreement between Pakistan and India on Pre-notification of Flight Testing of Ballistic Missiles signed on 3rd October, 2005, Pakistan Government has informed the Government of India of the following flight tests during 2015:—

| Sl. No. | Flight Test Launch Details | Broad date/time window |
|---------|--|------------------------|
| 1. | Long Range Missile involving international sea and air space | 9-11 March, 2015 |
| 2. | Surface-surface ballistic missile | 15-19 April, 2015 |

(c) Government regularly reviews the threat perception to secure our borders and protect national interests. Appropriate measures are taken from time to time to maintain/upgrade the country's defence preparedness to safeguard the sovereignty, territorial integrity and security of India.